

CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No. 108/TT/2012

Subject : Determination of transmission tariff of two 220 kV bays at Trivandrum (DOCO: 1.9.2011) for the period from DOCO to 31.3.2014 under transmission system associated with Kudankulam in Southern Region for tariff block 2009-14.

Date of hearing : 24.9.2013

Coram : Shri V.S. Verma, Member
Shri M. Deena Dayalan, Member

Petitioner : PGCIL, New Delhi

Respondent : Kerala State Electricity Board (KSEB)

Parties present : Shri S.S Raju, PGCIL
Shri M.M. Mondal
Shri A. Bhangar, PGCIL
Smt. Sangeeta Edwards, PGCIL

Record of Proceedings

The representative of petitioner has submitted as under:-

- (a) The petition has been filed for approval of transmission tariff of two 220 kV bays at Trivandrum under transmission system associated with Kudankulam.
- (b) The matter was already heard on 25.9.2012, 30.10.2012 and 20.6.2013. The petitioner has submitted that rejoinder to the reply of KSEB has been filed vide affidavit dated 19.10.2012.
- (c) The two bays were scheduled to be commissioned on 1.11.2008, however they were commissioned on 1.9.2011 and there has been a delay of 34 months. KSEB is not able to commission the downstream assets due to severe RoW problem and hence the instant assets were commissioned without any further delay. The petitioner, vide affidavit



dated 17.4.2013, has made an additional prayer for approval of DOCO under 3(12) (c) of 2009 Tariff Regulations.

2. In response to a query of the Commission, the representative of the petitioner submitted there are already four feeder lines and they are evacuating power from the Trivandrum sub-station to the downstream KSEB lines. He also submitted that the two bays covered in the instant petition are associated with the ICT-III at Trivandrum and the two line feeders of KSEB, under the transmission system associated with Kudankulam. He further submitted that the Commission has already approved tariff for the ICT-III at Trivandrum without the two bays in Petition No. 258/21010 after condoning delay in its commissioning. The Commission has condoned the time over-run in case of ICT-III at Trivandrum upto July 2009 and hence delay upto to July 2009 should be condoned in the instant case as well. He also submitted that initially the construction of the two bays was slowed down to match with the construction of the corresponding line feeders of KSEB, but had to finally commission them on 1.9.2011 as KSEB was not able to commission the feeder lines. He prayed to allow tariff considering the additional prayer made under Regulation 3(12)(c) of the 2009 Tariff Regulations.

3. None appeared on behalf of KSEB

4. The order in the petition was reserved.

By the order of the Commission,

Sd/-
T. Rout
Chief (Law)